

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.3833/2017

Thursday, this the 2nd day of November 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Dr. M L Mishra, aged 53 years
s/o late Sh. H N Shastri
working as Assistant Commissioner in KVS
posted in Regional office, Agra
r/o K V Staff Quarter, Agra Cantt Campus
Agra (UP)

..Applicant

(Mr. Yogesh Sharma, Advocate)

Versus

1. Kendriya Vidyalaya Sangathan
Through the Commissioner
18, Institutional Area
Shaheed Jeet Singh Marg, New Delhi
2. The Joint Commissioner (Admin.)
Kendriya Vidyalaya Sangathan
18, Institutional Area
Shaheed Jeet Singh Marg, New Delhi

..Respondents

(Mr. S Rajappa, Advocate)

O R D E R (ORAL)

Justice Permod Kohli:

The grievance of the applicant is that his request for choice posting as per Government of India O.M. dated 31.03.2014 (Annexure A/3) for Patna or Delhi Region has not been considered by the respondents despite making a request in this regard. The applicant has made a representation dated 03.10.2017 (Annexure A/1) to respondent No.1 seeking choice posting.

2. Notice. Mr. S Rajappa, learned counsel appears and accepts notice on behalf of respondents.

3. In view of the short prayer made, this O.A. is disposed of at the admission stage itself with a direction to respondent No.1 to decide the aforesaid representation of the applicant in accordance with law within a period of two months from the date of receipt of a copy of this order by passing a reasoned and speaking order. Respondent No.1 while considering the request of the applicant will also take note of the O.M. dated 31.03.2014 (Annexure A/3).

(K.N. Shrivastava)
Member (A)

November 2, 2017
/sunil/

(Justice Permod Kohli)
Chairman